

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:2696
ANSWERED ON:23.07.2009
REVIVAL OF FERTILIZER PLANTS
Kalmadi Shri Suresh

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has decided to float global tenders to revive eight closed fertilizer plants in the country;
- (b) if so, the details thereof;
- (c) the total investment needed for the revival of these plants; and
- (d) the terms and conditions being offered to the bidders, including foreign companies which might participate in bidding?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (d): Pursuant to the Government's decision dated 30th October, 2008, necessary steps for revival of Barauni Unit of HFCL is being undertaken by M/s. Urvarak Videsh Ltd. (UVL), a Special Purpose Vehicle (SPV) promoted by two public sector undertakings and a multi-state cooperative society which are under the Administrative control of the Department of Fertilizers. For the revival of the other closed units of Fertilizer Corporation of India Ltd. (FCIL) and Hindustan Fertilizer Corporation Ltd. (HFCL), various options are being examined by an Empowered Committee of Secretaries (ECOS) constituted for the purpose. As regards floating of global tenders, appropriate decision will be taken by the ECOS as and when the financial and economic model for revival of each unit is finalized. It is not feasible to estimate the total investment needed, at this stage.